## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/170/ (IB)/2017 NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD **UNDER SECTION** : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1.) R. PARTHASARATHY VISHNU MOHAN 2) Sei. Maruthi Electrical Enlequism. Counsel for Respondent cound for petitione

## **ORDER**

Petitioner and his counsel are present. Counsel for respondent present. Heard arguments by both the sides. Petitioner prayed time for making submissions by his senior counsel. Time extended at request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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